

>

Title: Statement regarding status of implementation of the recommendations contained in 38<sup>th</sup> Report of the Standing Committee on Rural Development on Demands for Grants (2008-09) , pertaining to the Ministry of Panchayati Raj

THE MINISTER OF PANCHAYATI RAJ AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I am laying this Statement on the status of implementation of recommendations contained in the Thirty-Eighth Report (14<sup>th</sup> Lok Sabha) of the Standing Committee on the Rural Development in pursuance of the direction 73A of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin-Part-II dated September 1, 2004.

The Thirty-Eighth Report of the Standing Committee on Rural Development (14<sup>th</sup> Lok Sabha) was presented to the Lok Sabha on 17.4.2008. The report relates to examination of Demands for Grants of Ministry of Panchayati Raj for the year 2008-2009.

Action taken statements on the recommendations/observations contained in the report of the Committee had been sent to the Standing Committee on Rural Development in September, 2008.

There are 25 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to general analysis of Five Year Plans, progress of devolution of functions, functionaries and finances by State Governments/UT Administrations to PRIs, constitution of District Planning Committees, Twelfth Finance Commission, implementation of the PES A Act, 1996 and Scheme-wise Analysis.

The present status of implementation of various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

---

\* Laid on the Table and also placed in Library See No. LT.9068/08

-